

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 27 OF 2013

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Transmission Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

Post the matter for hearing on **16.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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